

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2883
ANSWERED ON:11.08.2010
REHABILITATION OF CARBIDE VICTIMS
Kanubhai Patel Jayshreeben

Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has approved a package of Rs. 982.75 crore for the second phase of rehabilitation in the area near the Union Carbide Corporation situated in Bhopal; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) & (b): The GOM (Group of Ministers) which had been constituted to examine all the issues relating to Bhopal Gas Leak Disaster and to make appropriate recommendations regarding relief and rehabilitation of Bhopal Gas Victims and their families, recommended, after taking into account the views of the Planning Commission, a Plan of Action amounting to Rs.272.75 crore, which was approved by the Cabinet. The details of this are given as below:

S. No. Programme Approved by Cabinet on 24.06.2010 (Rs.in Crore)

1. Medical Rehabilitation 33.55

2. Economic Rehabilitation 104.00

3. Social Rehabilitation 85.20

4. Environmental Rehabilitation 50.00
(Providing safe drinking water purification of
contaminated groundwater and from other sources)

Total 272.75